

District Court, Nandurbar

OFFICE ORDER

(Date : 12/10/2021)

- Reference: 1. Hon. High Notification No.X(Gen)-1603/2021/1356,
dated 11th October, 2021.
2. Hon. High letter No.X(Gen)-0202/2021/1357,
dated 11th October, 2021.

In view of the directions of the Hon'ble High Court in the letter referred above, holidays are declared on 16th October, 2021 and 18th October, 2021 in Judicial District Nandurbar.

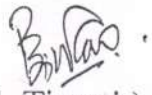
All the Courts functioning in the Nandurbar Judicial District shall remain closed on **16th October, 2021 and 18th October, 2021.**

The Hon'ble High Court directed to compensate the Holidays by keeping the Office open on 27/11/2021 & 04/12/2021.

However, 4th December 2021 is already a working day for Nandurbar Judicial District & therefore instead of 4th December 2021 a working day be kept on 11th December 2021.

Hence, to compensate these holidays working days are declared on **27/11/2021 and 11/12/2021** in the entire Judicial District Nandurbar.


District Court, Nandurbar.
Date:-12/10/2021


(R. S. Tiwari)
Principal District & Sessions Judge,
Nandurbar.

Copy submitted for information to:-

1. The Hon'ble Registrar (Inspection-II) High Court of Judicature, Appellate Side, Bombay-400 032.
2. The Accountant General, Maharashtra-I, 101. Maharashtra Karve Road, Mumbai-400 020.
3. The Manager, Yerwada Prison Press, Pune-6 for publication in Maharashtra Gazettee Part-I, Nashik Division.
04. The Principal District & Sessions Judge, Amravati/ Akola / Ahmednagar /Aurangabad /Beed /Buldhana /Bhandara / Chandrapur / Dhule / Gondiya /Gadchiroli /Hingoli /Jalna / Jalgaon / Kolhapur / Latur / Nashik / Nagpur / Nanded / Osmanabad / Parbhani / Pune / Ratnagiri / Raigad-Alibag / Solapur / Sindhudurg-Oros / Satara / Sangli / Thane / Washim / Wardha / Yavatmal (W.Cs.)
05. The Collector, Nandurbar (W.Cs.)
06. The Superintendent of Police Nandurbar (W.Cs.)
07. The District Government Pleader, Nandurbar.
08. The Assistant Government Pleader, Shahada.
09. The Assistant Director & Public Prosecutor, 3-Madhavkrupa Building, near LIC Office, Manik Nagar, Nandurbar.
10. The I/c District Judge-1 & Addl.Sessions Judge, Nandurbar.(WCs)
11. The District Judge-1 & Addl.Sessions Judge, Shahada.(WCs)
12. The Adhoc District Judge-1 & Addl.Sessions Judge, Nandurbar/Shahada. (WCs)
13. The Civil Judge, S.D., Nandurbar/Shahada.
14. The Chief Judicial Magistrate, Nandurbar.
15. The Secretary, District Legal Services Authority, Nandurbar.
16. The Jt.Civil Judge, S.D. and Addl. C.J.M. Nandurbar/Shahada.
17. The Civil Judge, J.D. & J.M.F.C. Nawapur/Taloda/Akkalkuwa/ Dhadgaon.
18. The Jt.Civil Judge, J.D. and J.M.F.C.Nandurbar/Shahada.
19. The 2nd Jt.Civil Judge, J.D. and J.M.F.C.Nandurbar/Shahada.
20. The 3rd Jt.Civil Judge, J.D. and J.M.F.C. Shahada.
21. The President, Bar Association, Nandurbar/Shahada/Taloda/ Nawapur/Akkalkuwa/Dhadgaon.
22. The Superintendent, District Prison-I, Sakri Road, Nandurbar.
23. Registrar, District Court, Nandurbar.
24. Assistant Superintendent (C and F) District Court, Nandurbar.
25. District System Administratr, Computer Section, District Court, Nandurbar.

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(R. S. Tiwari)
Principal District & Sessions Judge,
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